

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.08.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1999/2023, IA (IBC)/492/2024, IA (IBC)/972/2024, IA (IBC)/971/2024, IA (IBC)(Plan)/08/2024, IA (IBC)/373/2024, IA (IBC)/1320/2024, IA (IBC)/1317/2024 in Company Petition IB/296/7/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1999/2023

Present: Ld. Counsel Mr. VVSN Raju along with Mr. Srikant Rathi and Ms. Aishwarya for the Applicant.
Ld. Counsel Mr. Y. Suryanarayana for the Respondent Nos. 1 to 3.

Heard. Reserved for orders.

IA (IBC)/492/2024, IA (IBC)/972/2024 and IA (IBC)/971/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. P. Ravi Charan and Ms. Niharika Agarwal for the Applicant.
Ld. Counsel Mr. VVSN Raju along with Mr. Srikant Rathi and Ms. Aishwarya for the Respondent.

Matter is adjourned to 09.09.2024.

Contd...

(2)

IA (IBC) (Plan)/08/2024

Present: Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. VVSN Raju, Mr. Srikant Rathi, Ms. Aishwarya, Mr. Mohit Kishore and Ms. Shikha Mohini for the Resolution Professional.

Matter is adjourned to 09.09.2024.

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. Palash Taing, Mr. Mayank Kumar for the R3 and R4/CoC.
Ld. Counsel Mr. VVSN Raju along with Mr. Srikant Rathi and Ms. Aishwarya for the Resolution Professional.

Matter is adjourned to 09.09.2024.

IA (IBC)/1320/2024 and IA (IBC)/1317/2024

Present: Mr. Sudharshan Reddy, Advocate General, State of Telangana for Mr. PVL Bhanu Prakash, standing counsel for Telangana Housing Board/Applicant.
Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. VVSN Raju, Mr. Srikant Rathi, Ms. Aishwarya, Mr. Mohit Kishore and Ms. Shikha Mohini for the Resolution Professional.
Ld. Senior Counsel Mr. D. Prakash Reddy along with Mr. Sriram Polali, Mr. Pradeep Joy, Mr. S. Harsha and Ms. Srihita Reddy for the Respondent No.2/SRA.
Ld. Counsel Mr. Palash Taing, Mr. Mayank Kumar for the Respondent No.3/CoC.

Both the counsels are at liberty to file written submissions not more than 3 pages along with the judgements within one week. For filing written submissions, **matter is adjourned to 09.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)